(il) Notification G.S.R. No. 1758, dated the 21st November, 1967, publishing the Cardamom Board Service (Recruitment) Rules, 1967, under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library- *See* No. LT-238/68]

### ENQUIRY RE CALLING ATTENTION NOTICE ON WEST BENGAL SITUATION

SHRI BHUPESH GUPTA (West Bengal): Sir, I do not wish to disturb you. I understand that you have admitted or considered a calling attention notice regarding West Bengal situation. Now, these people have come here—P. C. Ghosh and others— and may be are currently engaged in talks. I have also come from Calcutta and I may inform you that I have already met the Prime Minister and submitted a note to her on <sup>+</sup>he West Bengal situation but I have also given a calling attention notice. I would request that in the larger national interest of the country you ask the Prime Minister to make a statement. My notice is very simple and says:

"The astonishing and provocative invitation by the Prime Minister to P. C. Ghosh and other leaders of the Congress PDF alliance for talks with her today in complete disregard of the. fact that the illegal Ghosh Ministry has no majority at all on the State Assembly, this fact having been established beyond all doubt."

I do not wish to say very .nuch. I will have a chance to speak on the subject during the debate on the President's Address. Sir, I nave prepared a note on it in order to establish how it is entirely worng for her to call them here; they nave no ! business to come here. I have given that note as a kind of an aide *memoire* to her and I have explained to her the position-Everything I have done before I came here. Now I only request you to ask the Prime Minister to make a statement in regard to this matter. We should satisfy the

people of West Bengal. 40,005 people have gone to prison—a thing that has never happened in the history of the freedom struggle—in a single movement, not to speak of Bengal alone. You can understand. The jails art full; they cannot take people in jail now. And they have come here . . .

on the Table

MR. CHAIRMAN: No speech.

SHRI BHUPESH GUPTA: Now; P. C. Ghosh, Atulya Ghosh, P. C. Sen, P. C Chunder, the whole lot of them have come to conspire Here so that they can stick on having lost the majority.

MR. CHAIRMAN: I am sure a statement will be made.

The House stands adjourned till 2.0t P.M.

The House then adjourned for lunch at five minutes past one of the clock.

The House reassembled after luncli at two of the clock. THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.

## RE. EXHIBITION OF CERTAIN PHOTOGRAPHS IN THE CENTRAL HALL OF PARLIAMENT HOUSE

श्री राजनारायम (उत्तर प्रदेश):

श्रीमात, एक मेरा व्यवस्था का सवाल है। ग्राज यहां पर हमारा एक प्रश्न था कि ग्रग्ने ती विरोधी आन्दोलन में रेलवे की कितनी क्षति हई है। अभी मैं आ रहा था तो मैंने देखा कि इस सम्बन्ध में तमाम पिक्चर लगी हई हैं सेंटल हाल में जिसमें केवल एक पक्ष है, जनता की भीड़ की सब फोट दिखाई गई हैं और पुलिस की गोली से कितने मरें, कहां मरे, कितने डंडे खाये, इसको कहीं पर उसमें चचा नहीं है। तो मेरा यह कहना है कि यह बहुत ही गलत चीज है किसी चीज को पार्ट में दिखाना और वहां खाना सेंट्ल हाल में जहां पर राष्ट्रपति महोदय दोनों सम्मिलित सदनों को सम्बोधन करते हैं। तो मेंरा निवेदन आपसे यह है कि चिति वहां पर एक पक्ष दिखाया गया है इ ालियें आपका कुछ ऐसा पादेश होना चाहिले

# Exhibition »f *photographs*

[श्री राजनारायण]

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कि दूसरा पक्ष भी दिवाया भाजाय या उसके ऊपर कोई ऐपी कार्रगई का जाय कि जिन्होने जनता को बदनाम करने के जिये पिक्चर का एक अंग वहां पर दिवाया है उनके उत्पर विशेवाधिकार अवहेलना का प्रश्न प्रस्तुत किया जाय और उनको दंडित किया जाय । यही हमारा आप से कहना है।

... SHRI BHUPESH GUPTA cWest Bengal): I have a submission to make, ;The matter is serious. For the first -time we are having the atrocious exhibition of posters there in order to defame our people. Now, Sir, Parliament's Central Hall is not meant for it. I should like to know whether the picture posters of the police atrocities in Calcutta, during the last several weeks which have been displayed in various parts of the country will be allowed. I demand that the Central Hall be made available for •display of those posters of police atrocities under this illegal Ghosh -Ministry and if that is not done, it will be clearly known that the Government is trying to denounce our people, stigmatise our people and defile our fair name by displaying the things which have been shown there. What about the police oppression, how the police behave, how the police make lathi-charges, shootings, etc? I should like to know what would happen if, for example, in the Madras Assembly these things are displayed. Not only that I would expect Mr. Annadurai to display these things, the police atrocities in West Bengal and place them inside the Assembly House. That will be Mr. Annadurai speaking. I would expect Mr. Namboodiripad also to take similar steps to display these things. It is a very serious matter. Was the permission of the Chair taken? How is it being used? Now, it seems that the Central Hall is being turned into a propaganda centre of the Home Department of the Government of India, if not of the AICC. We should like to know it. Many such things have happened in the past. You have had the movement for linguistic : States. You had many other move-

#### *in the Central* flail

ments in the country and incidents did take place, but never did it occur to the Government of the day, to Prime Minister Nehru, that such posters should be brought or pictures should be brought to be displayed in the manner in which it has been done here. I request you, Sir, to immediately get in touch with the Speaker and issue necessary orders, so that these things are removed, becauge otherwise it will only aggravate feelings. It is good but then we should also discuss simultaneously in the House in what circumstances the incidents took place, why they took place and what happened on the other side. All this should be take» into account. I do not know, but I feel like going there and tearing every single poster, but then you will say that I am not behaving witk dignity and so on. I hope that v/e will not be driven to such a step.

Now, Sir, as you know, when we brought up this exhibition about the Bengal atrocities, which was shown in Hyderabad, it was widely appreciated by the people and commented favourably by the press. When our people are subjected to such terror and oppression, I do not know whether that will be shown here. We are not allowed even to bring these to the Lobby or anywhere in Parliament House. Therefore, it is atrocious behaviour on the part of the Government. The Ministers responsible or the Government have committed a grave impropriety and certainly an atrocious act. I know that the House is under the jurisdiction of the Speaker. I know you are not a displaced person either. Every Member hag certainly a right to comment on it The Chair has to take up the issue with whoever is responsible for the House. £ know on a similar occasion Dr. Radhakrishnan took up such matters, when a certain police force was sought to be introduced or a policeman came within the precincts ...

श्री राजनारायगाः वहां का पान भी हमारा सचित्रालय देता है।

SHRI BHUPESH GUPTA: Now, Sir, therefore, I am not going into

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the legal technicalities of it. I would appeal to the Members opposite. We may have our views in regard to this question. As you know, on the language problem we want a solution not by any kind of incidents but by discussion, negotiation, talk, mutual consultation and through a national consensus. Therefore, you understand our attitude, but what is going on. On the one hand, we are told that there would be an attempt to arrive at a consensus. On the find this hand, we kind of other provocative posters being displayed in the Central Hall. Therefore, I do submit to .vou, Sir, knowing your difficulties, that you take it up, our House and the Chair take it up with the authorities concerned, who are responsible for this "building and premises and the Government owes an explanation. We should like to know at least which Minister or Ministry is responsible for this exhibition that is going on there. This certainly you can find out through or the Secretariat. your agency The Leader of the House is here. He should tell us how it came to be displayed. Who is "esponsible for it? Has he been consulted? I should like to know it. He is the Leader of the House. He should realise that we may have our reaction to this matter. We have our feelings and our reactions to such matters-Our urges are being completely ignored anc> -defied by the Government day after day and yet you expect these institutions to function in the normal way.

Exhibition of

photographs

I again submit, in all humility, you kindly apply your mind. You are a very fair-minded man. I know you belong to a particular Party to which normally people should not belong, hut you are a good man. All the same you are now in the Chair. We may have our differences, but we have lived with you and worked with you. I should like, therefore, to appeal to you in all earnestness that you should take proper steps to stop this kind of provocative, one-sided, insulting exhibition.

SHRI LOKANATH MISRA <Orissa): Mr. Vice-Chairman, even '

though I do not feel as much agitated as my friends, Mr. Bhupesh Gupta or Mr. Rajnarain, I think the exhibition in the Central Hall has been done a little too crudely. I would have relished it very much if these pictures had been hung at the place where we used to hang the pictures o\* Naga atrocities, to the left of the entrance to the Central Hall. Having done it in the very Central Hall itself, probably they have transgressed the normal decorum and dignity that should be due to both the Houses of Parliament. It must be either the Railway Minister or the Railway Ministry who must be responsible for it. It think it would be better for them if they remove it to that corner; but, Sir, at the same time I would not hesitate to condemn with the strongest of terms the damage that has been caused to the national property of India, railway property and other property. Anybody whe has done it under whatever provocation has done a similar act like that of the Naga hostiles. It is in no way inferior to the actions of the Naga hostiles whom we condemn unequivocally. I think all Members including my friends, Mr. Bhupesh Gupta and Mr. Rajnarain, would condemn these things because these involve serious loss of national property, whether it is in the Railways or elsewhere. They must be condemned.

श्री राजनारायए : श्रीमन, मैंने एक पौइन्ट ग्राफ आर्डर पुछा था कि क्या हमको बताया जा सकता है कि जैसे वहां लिखा हम्रा है गोरखपर स्टेशन, तो क्या वह करेक्ट पिक्चर गोरखपूर स्टेशन का है; वहां पर लिखा हया है सिमवा स्टेशन तो क्या वह करैक्ट पिक्चर है सिसवा स्टेशन का? इसलिये मैं मंत्री जी से कहना चाहंगा कि जो पिक्चर वहां रखा हुआ है क्या वह कहीं के एक छोटे प्रोसेशन का पिक्चर लेकर किसी स्टेशन के नाम पर लगाया जा सकता है? यह फांड है, यह चीटिंग है और धोवा किया गया है रेले दिपार्टमेन्ट से....

र्जिंग्सभाष्यक (श्रीः महाबार प्रसाव भार्गव): गाजनारायण जी, यह पौइन्ट भाफ ग्रार्डर नहीं है।

ें श्री राजनत्रायरणः क्या इस तरह ते उस चीज को दिखाना सही है?

ें और झालभद्र थाजी (बिहार): झपने कुकमों को आप छिपाना चाहते हैं।

SHRI R. Τ. PARTHASARATHY Mr. Vice-Chairman, (Madras): Mr. Rajnarain and Mr. Bhupesh Gupta have been pleased to raise two very important points this afternoon on the floor of the House. The first raised was whether in the Centra] Hall of Parliament these photographs showing the damages caused all over India due to the agitations that have happened in recent times could be exhibited, and that that casts a reflection on some of the Members. That ultimately means that Shri Bhupesh Gupta and Shri Rajnarain did not like these things to be exhibited. I would like to submit that this House is the custodian of the property of the entire India. If we are the custodians, it is within the purview of the Ministry or the Government to bring before the House, before the Members, as to exactly what happened during the agitation when the anti-social elements destroyed the public property, which is the people's property. But the hon. Member, Mr. Bhupesh Gupta, does not realise that the Minister has not attributed any motive to any particular party. Even in the foot-note he has not described that something has been done very wrongly, dragging some party or another. So, it is absolutely within the purview of the Government and it is but right that the Government has brought it in the Central Hall of Parliament where hon. Members are there. That is number one. (Interruption) Please bear with me.

The other point which my hon. friend, Mr. Bhupesh Gupta, raised was with reference to why Government has not brought the picture\* where police have committed atrocities. Though according to Mr. Bhupesh Gupta and his party it may be so, according to the Government the police have never exceeded their power. Where the Government does not admit that they have exceeded their power, it is not the business of the Government to put up such pictures as my hon. friends says should be put up.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Dharia.

SHRI BHUPESH GUPTA: Even puppet P. C. Ghosh has to say that they did it .....

SHRI R. T- PARTHASARATHY; We will never *uo* it

SHRI BHUPESH GUPTA: Even puppet P. C. Ghosh said that the police had exceeded their authority in Calcutta.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Dharia-express his opinion.

SHRI DHARIA (Maha M. M. Vice-Chairman, I think rashtra): Mrwe should discuss the issue in a very dispassionate manner. I do feel that so far as Parliament House is concern ed, it is not the exclusive property of Government. It is the property the of all the parties including the party in power. So, under these circumstances, so far as this loss t the national property is concerned, if it is to be exhibited, I do feel that the leaders of all parties should have been consulted prior to such sort of exhibition. At the same time I would like to make it very clear that the pictures that are exhibited I have seen them with my own eyes, and I would like to request the Ministry concerned not only to spread these pictures among the Members out circulation of such pictures should go even to the various schools and colleges also, because let them realise, let the country realise how these' damages are being done by antisocial and unpatriotic elements in the

SHRI R. T. PARTHASARATHY: It is not the entire students of Madurai. It is only the Anti-Hindi Agitation Council of students of Madurai.

SHRI M. N. DHARIA: I am coming to it. This is the decision taken by the Anti-Hindi Agitation Council of students from Madurai, and there they have taken one more decision whereby they have decided to hold meetings all over Tamilnad for liberation of Tamilnad from the Indian Union. If such sort of anti-national activities are spreading in the country, if such sort of anti-national activities are taking place, and to curb these activities if some violence takes place, it is not Government's responsibility but of those leaders who are encouraging such activities in the country. In that direction my appeal is, let us not bring such issues which create controversies, let us take the leaders of all parties into confidence, and Government should not exhibit that in the Central Hall as has been done today. At the same time Government should hring to the notice of all Members, of all students, of all the saner elements in the country what has happened in the country. In this light I do feel that such things which inflame the feelings of hon. Members on the other side should not be exhibited. Besides, one more point. As per my information again the Central Hall comes under the jurisdiction of the Speaker. So in that way these feelings of ours should be conveyed to the Speaker of the Lok Sabha.

श्री प्रतुल चन्द्र मित्र (विहार): उपसभाध्यक्ष महोदय, मैं नहीं समझता हूं कि किसी राजनैतिक उद्देश्य से रेलवे 182 R.S.—8 मिनिस्टी ने ये तसवीरें सेन्ट्रल हाल में रखी हैं। असली बात यह है, उनका उददेश्य यही होगा कि जो भी म्रांदोलन होता है उससे देश की सम्पत्ति का क्या नकसान होता है उसकी स्रोर ध्यान लाने के लिये उनको वहां पर रखा गया है। इसमें हर पार्टी के लोग जो आंदोलन के समर्थक हैं उनको चाहिये कि लोगों को समझाएं यह बात्मघाती चीज हो रही है, जो निजी सम्पत्ति है वह सम्पत्ति बर्बाद की जा रही है। इसीलिये मैं समझता यह ग्रगर इस तरह से दिखाया गया हैतो कोई गलत चीज नहीं है। हर रोज ग्रखबार में हम देखते हैं. बहत सारी तसवीरें छपती हैं ग्रौर देखने में, नजर में, आती हैं। हां, उसमें यह बात नहीं कही गई है कि किस वजह से हुआ है। मुझे जांच करने से मालूम ह**मा** कि 1966 साल के बाद जो नुकसानी हुई, उस समय यह भाषा आंदोलन नहीं हम्रा, लेकिन एक डेढ साल के मंदर की बात है यह शुरू बंगाल ने किया ग्रौर यह बात ठीक है बंगाल देश को "लीड" देता है, रेलवे प्रापर्टी की नकसानी करने में भी, वर्वादी करने में भी। तो बर्वादी करने में भी यही नेतृत्व किया है। शुरू में उसने जो गलत तरीका बनाया है हर एक प्रान्त ग्रब उसको फालो कर रहा है। इसीलिये मैं समझता हं यह सबको मालुम कराने के लिये हर पार्टी के नेता मिलें ग्रौर इसको देख लें कि यह कितना नकसान हो रहा है देश में, और मैं समझता हूं यह बहुत अच्छा काम किया है जो इस तरह का एक्जिबिशन लगाया है, और इस तरह का एक्जिबिशन और भी जग हों में होना चाहिये । इसके लिये हर पार्टी की मंजूरी क्यों ली जाय, यह मैं नहीं समझता हूं। ग्रगर यह झूठ बात दिखायी गई है तब तो वह सही था, जैसा कि राजनारायण जी ने कहा कि गोरखपुर स्टेशन का जो फोटो दिखाया

## (श्री अतुल चन्द्र मित्रा)

गया है वह सही नहीं है। ग्रगर वह सही नहीं हैतो मैं ऐसी चीज का विरोध करता हूं। लेकिन ग्रगर वह सही प्रचार के लिये दिखलाया गया है तो मैं समझता हूं कि उसमें किसी किस्म की हानि नहीं हुई। सेन्ट्रल हाल में तसवीरें रखने से कोई गलत काम नहीं हग्रा है।

SHRI PANDA BROHMANANDA (Orissa): Sir, this is a very simple thing and we are unnecessarily making it complicated and we are looking at it a<sub>s</sub> partisans. As Mr. Rajnarain pointed out, this sort of display cannot be treated as done in good taste. I may point out that here visitors to the Visitors' Gallery are allowed through passes. To the Central Hall also, we allow outsiders who get a pass and they go there. So, it amounts to something just like the throwing of the leaflets from the visitors gallery about which we took action last year. It is- an insult to the House and to all Members of Parliament. It dose not matter who has done it. Government has a machinery. It can propagate these things elsewhere. It can bring those people to book, people who are anti-social or antinational. But such display in the Central Hall or in the Lobby is not proper. Government also belongs to a party. Because they are in a majority they cannot think that everything inside the Central Hall or in the premises of Parliament is their private property. Something may not be sacred to them, which is sacred to us. I do not approve of wasting Government money or national property or attacking trains and other things. Nobody will think of encouraging this-No man who is rational will ever think in these Why then do they show them in the terms. Central Hall as if no Member is aware of it? Has the Government the idea that we are uninformed, and unintelligent and that we do not know what is happening outside? Therefore, this display could have been

done elsewhere, not in the Central Hall  $_0$ r in Parliament's premises. I humbly suggest that such things should not recur in future, things like displaying photographs or posters in a partisan manner inside Parliament's' premises.

श्री गोंडे मुराहरि : (उत्तर प्रदेश): उप सभाध्यक्ष महोदय, मैं ग्रापसे एक दरख्वास्त करना चाहता हूं कि प्रदर्शनी करने के कई जरिये होते हैं। ग्रौर कई जगह हूं! सकती है जहां पर कि प्रदर्शन किया जा सकता है। ग्रगर रेलवे मिनिस्टरी को इतनी दिलचस्पी थी कि वह ग्रपनी रेलवे प्रापर्टी को जो कि डैमेज हो चुकी है, उसको दिखलाना चाहती थी, तो कनाट प्लेस में, जहां पर एल॰ ग्राई॰ सी॰ का ग्राउन्ड है, वहां पर इस तरह की प्रदर्शनी करके कर सकती थी ग्रौर किसी को इस बारे में एतराज भी नहीं होता।

श्वी **व्यर्जुन ग्ररोड़ाः** (उत्तर प्रदेश): क्या ग्राप वहां पर देखने जायंगे?

श्री गोडे मराहरि : क्या आप इस तरह की बढिहीन प्रदर्शनी को देखकर यह देखना चाहते हैं कि रेलवे प्रापर्टी का इतना नकसान हम्रा है? इस तरह की जो की गई है जिसमें पार्लियामेंट प्रदर्शना के सदस्यों को यह दिखलाया गया है कि रेलवे की प्रापर्टी को इतना डैमेज हता है, उसको मैं एक इन्सल्ट सफझत ह । कोई भी पालियामेंट का सदस्य ऐसा नहीं होगा जो यह नहीं जानता होगा कि रेलवे की पापर्टी को इतना नुकसान हुआ है। तो फिर इस तरह की प्रदर्शनी करने का मतलब मेरी समझ में नहीं आता है? यह तो हिन्दुस्तान की जो जनता है उसकी इन्सट करना है और यह ठीक भी है क्योंकि यह सरकार 20 सालों से उसकी इन्सल्ट करती आ रही है। जनता के ऊपर गोली चला रही है। मैं यह भी

#### situation

चाहता हं कि जितने गोलीकान्ड हुए हैं उनकी फोटो भी दिखलाई जाय। मैं यह भी चाहंगा ....

SHRI BHUPESH GUPTA: In in Tamil Nad they carried on linguistic movement; the police them.

श्रीगोडे मुराहरि: मैं यह भी चाहुंगा कि जितने भी गोलीकान्ड हए हैं उन सबकी प्रदर्शनीकी जाय। इस बात की भी की जाय कि जो मिनिस्टर प्रदर्शनी करप्शन में पकडे गये हैं ग्रौर जिनका इस्तीफा हन्रा है, उनके भी फोटो लगाये प्रौर दिखलाये जायं । जो मिनिस्टर करप्णन से संबंधित हैं, उनके बारे में भी प्रदर्शनी की जाय तब जाकर लोगों के.सामने सही चित्र ग्रायेगा कि सरकार की तरफ से कौन कौन से कुकर्म हो रहे हैं ग्रीर जनता की तरफ से क्या हो रहा है। इसलिए मैं ग्रापसे ग्रदव के साथ चाहंगा कि जो फोटो लगाये गये हैं उनको तरन्त हटा दिया जाय, नहीं तो मैं समझता हं कि यहां का मेम्बर कोई ऐसा होगा जो खद जाकर हटा देगा। इसलिए मैं दरख्वास्त करता हं कि उन फोटों को हटा दिया जाय।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Poonacha, have you anything to say?

C. M. POONACHA): Sir, may I submit to this behaved, J in' this matter in a very wro\*I honourable House that there was not the least i Manner intention on the part of the Ministry or myself in trying to apportion blame to any party or any individual in this particular regard? The only anxiety on my part was about the magnitude of the losses that have been taking place In the Railways; particularly knowing the Importance of the Railways and the service that the Railways are expected to render, I felt that it would be perhaps helpful for'the hon. Members to

know the magnitude of the loaaea that have been caused to Railway property.

I am quite aware of the fact that the Central Hall is for exhibition. But as on earlier not a place 1965 occasieas, this has been approved by the hoa. the Speaker that these photos may be Placed in the Central Hall for tha benefit of the hon. Members shot who would naturally be wanting to know what is

happening in respect of these various attacks on Railway property. I can very well understand Mr. Dharia's point. I have sought the express permission of and with his permission, this has been the Speaker done. It has not at all been done with any intention of trying to put the blame at the door of anybody. It is just a factual position which we wanted te show; I honestly felt today that hon. Members perhaps would be wanting to know about those things. Several questions were also asked in this regard: informations have been furnished. And I thought that this would add to the informations that we have been supplying from time to tima to the hon. House.

SHRI BHUPESH GUPTA; Sir, I am not going into anything more. But you will have noted that he said in his speech that he sought the permission of the Speaker.

SHRI G. MURAHARI: Written?

SHRI BHUPESH GUPTA: He had never mentioned that he even referred the matter to the Chairman for his concurrence or for his opinion. We are also Members of this Parliament, we also go to the The Joint Session takes place in the Central Hall. Central Hall. Maybe, the Speaker Is technically in charge of the Central Hall. But the fact it is in the use of the Members of the two Houses brings the Chair into the picture. Therefore, Sir,I I say that the THE MINISTER OF RAILWAYS (SHRI Government has behaved, even Mr. Poonacha has 1019 Re Calling Attention

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AN HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: ... regarding this House

[Some hon. Members stood up in their seats.]

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Bhupesh Gupta, will you please take your seat? This kind of an endless debate we have to put an end to. We have spent 30 minutes on this. Please, no further.

श्री राजनारायण : मैं एक इन्फार-मेशन जानना चाहता हं। अभी माननीय मंती जी ने कहा कि उन्होंने स्पीकर से इस बात की परमिशन ले ली थी, तो क्या वह लिखित थी या मौखिक थी? जिस तरह से सैकड़ी लोगों को गोली से भन दिया गया है, संगीनें उनके ऊपर चलाई गई हैं, हमें भी पुलिस ने घसीटा, उसके पिक्चर हमारे पास हैं ग्रीर कल मैं उनको यहां पर बांट दुंगा, यह आपको मालम हो जाना चाहिये। तो मैं यह जानना चाहता हं कि स्पीकर महोदय ने लिखित ग्राज्ञा दी या मौखिक? मिनिस्टर महोदय ने जो आजा मांगी थी क्या वह किसी डेफिनिट चीज के लिए ग्रीर दिखाने के लिए मंगाई थी। हो सकता है परमिशन मांगी हो सारी चीजों को दिखाने के लिये।

उपसभाष्यकः (श्री महावीर प्रसाद भागंव): इस विषय में वाद-विवाद नहीं होना चाहिये। ग्रापने एक प्वाइन्ट के लिए कहा था ग्रीर ग्रव कुपया बैठ जाइये।

श्री राजनारायणः हमारे तीन <u>'वाइन्ट हैं ग्रौर हमारे तीनों</u> प्वाइन्टों को इधर उधर जगलरी से नहीं हटा दिया जाय। हमारा प्वाइन्ट यह है कि क्या इस

सरकार को ग्रधिकार है कि वह सेन्द्रल हाल में किसी किसी चीज का पुरा पिक्चर दिखलाये या आधा दिखलाये चाहे पर-मिशन हो यान हो?

दूसरा प्रश्न यह है कि सेन्ट्रल हाल में जिसका प्रयोग राज्य सभा के सदस्य उसी ग्रधिकार केसाथ करते हैं जिस ग्रधिकार के साथ लोक सभा के सदस्य करते हैं. विना राज्य सभा के चेयरमैन के सामने सारी बातों को लाये इस तरह के चित्रों को दिखलाया जा सकता है?

तीसरी बात यह है कि हमारे सचि-वालय का जहां पर श्री गोयल साहब बैठतेहैं जो सूचना ग्राफिस है जहां से हम लोगों को सेन्टल हाल में जाने का पार-पत्न मिलता है. ग्रगर वह हमारे ग्रधिकार में नहीं है, तो हमारा सचिवालप वहां जाने की स्राज्ञा क्यों प्रदान करता है कि वहां जायं यान जाय। मैं बहुत दुःख के साथ कहना चाहता हं कि जब हमको पुलिस ने घसीटा ग्रौर उसके पिक्चर बनारस केतमाम ग्रखवारों में छन चुके हैं, तो उनको भी हम दिखना सकते हैं क्योंकि सेन्ट्रल हाल से हमारा संबंध है।

चौथी बात मैं यह जानना चाहता हं कि जब बाहर के किसी ग्रादमी ने यहां पर पर्चा फेंका थातो उसको दंड दिया गया । हमारे माननीय हाथी साहब ने कहाथा कि जिसने भी यह काम किया उसने कंटेम्प्ट ग्राफ दी हाउस किया ग्रौर उसके ऊपर विशेषाधिकार का सवाल उठाया जाय और उसको दंड दिया जाय। मैं यह पूछना चाहता हं कि जिसने सेन्ट्रल हाल में पिक्चर लगाये हैं उसके संबंध में भी यही नीति अपनाई जानी चाहिये | (Interruptions)

SHRI M. M. DHARIA: Mr. Vice-Chairman, Sir, I would like to submit to the hon'ble Railway Minister that the Central Hall is a place where all the Members from various parties from

the Lok Sabha and the Rajya Sabha assemble over a cup of tea in order to maintain a cordial atmosphere. I would request him to reconsider his decision which has inflamed the feelings because the Central Hall is a place where the Members sit together over a cup of tea and forget their differences. Therefore, he should take into consideration the feeling of the House and have his own decision.

[Several hon'ble Members stood up in their seats.]

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Order, order. Now I  $a_m$  on my legs. Mr. Yajee, please sit down. Mr. Bhupesh Gupta, will you resume your seat?, I have heard all the hon. Members about what they had to say about the pictures which have been shown in the Central Hall. By arrangement the Central Hall is under the jurisdiction of the Speaker. I am asking the Secretariat to send the proceedings of this House to the Speaker for his consideration and such action as h<sup>e</sup> may feel necessary. President's Address. Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Will you resume your seat? The Railway Budget has to be placed.

## THE BUDGET (RAILWAYS), 1968-69

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sir, I beg to place the Speech and the Railway Budget that was presented before the Lok Sabha on the Table of this honourable House.

SHRI BHUPESH GUPTA (West Bengal): What a job.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Formalities have to be gone through.

SHRI BHUPESH GUPTA: I agree That is why I yielded.

## MOTION OF THANKS ON THE PRE-SIDENT'S ADDRESS—contd.

SHRI BHUPESH GUPTA (West Bengal): Mr. Vice-Chairman, sir, whe<sub>n</sub> I read the President's Address I had the feeling that it has been prepared immediately after the Hyderabad Session  $_0$ f the A. I. C. C. at the Jantar Mantar Road in New Delhi where the A. I. C. C. office is located.

SHRI ARJUN ARORA (Uttar Pradesh): No. It was not prepared at Jantar Mantar Road. It was prepared at Asaf Ali Road.

SHRI BHUPESH GUPTA: I regret to say that the President has completely ignored the realities present day, economic and political of the situation, and has spelled out in his so-called Address a compendium of the speeches of Shri Morarji Desai, Shri ProMla Ghosh and Shrimati Indira Gandhi. A collection of the gems of wisdom from those quarters does not make a Presidential Address to the Joint session of the two Houses. After all, the Address is supposed to give a lead to the nation and set the pace of the nation for the year that is ahead. Nothing of the kind has been done. I am sorry that we lost a good Vice-President into such company.

In his Address the President, in line with the mentality with which the Exhibition is being displayed, has mentioned—I will read out some portion:—

"It is a matter of concern that there has been a recrudescence of divisive forces causing conflicts and violence either in the name of region or language or community. This is  $\gg$  matter for deep national concern transcending . .

Then it goes on to say:—

"It is a matter of deep regret *to* Government that there should bt